Annexure 7 List of Operational Creditors (Government Dues)

	Name of the corporate debtor: JBM HOMES PRIVATE LIMITED; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 06-03-2025; Name of IP: Mr. Anil kumar Khicha; Process Number: 1; Last 5 digit of registration number; 10745														
SI.	Details of Cla	Details of Claimant		Details of claim received		Details of claim admitted						Amount of any	Amount of	Amount of	Remarks, if
No.	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered by	Whether Related	% of Voting Share	contingent	mutual dues, that	claim	claim under	any
					admitted		by Security	Guarntee	Party ?	in SCC	claim	may be set off	rejected	verification	
							Intrest						-		
1	Income Tax - Tax	Government of				Tax Deducted at			No						
•	deducted at Source	India	11-10-2023	8,32,170	8,32,170	Source	-	-		0.045%	-	-			
						CGST,SGST,IGS									
2	GST (Pailavaram	Government of				T, Intrest and	-	-	No			-			
	Assessment Circle )	India	12-10-2023	8,94,960	8,94,960	Late fee				0.048%					-
	Assistant Comissioner														
	(ST)					Value Added Tax.									
3	Integrated Commercial						-		No		-	-			
	Taxes, Chrompet	Tamilnadu				Central Sales Tax									
	Assessment Circle	Government	16-10-2023	31,980	31,980					0.002%					
	TOTAL			17,59,110	17,59,110					0.095%					